

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P. No.183/2007 in O.A.No.2975/2004

Thursday, this the 5th day of July 2007

**Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Smt. Neena Ranjan, Member (A)**

Dr. Deepak Natrajan
R/o G-164, Sector-14
Noida (UP)

(By Advocate: Shri Vinod Pandey)

..Applicant

Versus

Shri Naresh Dayal
Secretary
Ministry of Health & Family Welfare
Nirman Bhawan, New Delhi

..Respondent

O R D E R (ORAL)

Hon'ble Shri Shanker Raju, Member (J):

Learned counsel for applicant seeks permission to withdraw CP,
which is allowed. Accordingly, CP is dismissed as withdrawn.

NR Ranjan
(Neena Ranjan)

Member (A)

/sunil/

S. Raju
(Shanker Raju)

Member (J)